

The Trust is required under the UTI Act to distribute a minimum of 90 per cent of its net income on Unit Scheme, 1964, which is its principal Scheme accounting for over 95 per cent of the operations. The Trust has progressively been raising the rate of dividend to the unit holders commensurate with its earnings. Against the dividend of 6.1 per cent paid in 1964-65, the dividend paid in 1978-79 was 9 per cent.

(c) Does not arise in view of the answer to (b) above.

Nationalisation of certain Jute Mills

2231. SHRI NIREN GHOSH:
SHRI DINEN BHATTACHARYYA:

Will the Minister of COMMERCE be pleased to state:

(a) steps taken by Government to nationalise the Union Jute, Alexandria Jute, Khardah Jute and Kinnison Jute Mills; and

(b) the details thereof?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) and (b) Government have taken over the management of Union Jute, Alexandria Jute, Kinnison Jute and RBHM Mills under the provisions of the I(D&R) Act. Each of these units needs substantial investment for modernisation and rehabilitation. Government are examining various alternatives to make these units economically viable on a long-term basis.

Modernisation of Durgapur and Bokaro Steel Plants

2232. SHRI K. PRADHANI: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government have chalked out any plan for the preparation of a comprehensive development plan for the modernisation of

the Durgapur Steel Plant and for the Bokaro Steel Plant by introducing technological improvements; and

(b) if so, the details regarding further expansion of the Bokaro Steel Plant as well as its capacity and the time by when it is likely to be completed?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) and (b) Yes, Sir. A development plan for the modernisation of the Durgapur Steel Plant is under preparation in consultation with the British Steel Corporation and is expected to be finalised by the end of 1980. Expansion of the Bokaro Steel Plant from 4.00 MT capacity to 4.75 MT involving an estimated outlay of about Rs. 144 crores is also under Government's consideration. For further expansion of this plant to a capacity of 5.5 MT by introduction of technological improvements, a Detailed Project Report is proposed to be prepared; the precise terms and conditions for this purpose are under discussion between the Indian Consultants and their Soviet counterparts.

Grievances of Employees of Controller of Aid Accounts and Audit

2233. SHRI K. ARJUNAN: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that a group of Government employees working in the Ministry of Finance, Department of Economic Affairs, Controller of Aid Accounts and Audit have been representing their grievances from the year 1977 but have not been given any reply by the Ministry so far; and

(b) if so, the reason for such a delay?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) and (b) A few commonly worded representations were received in November

1977, February 1979 and September 1979 from some of the Staff members of the Office of the Controller of Aid Accounts & Audit, for grant of deputation allowance to them. No final decision in the matter has been taken so far. However, the employees concerned or their representatives have been meeting the concerned officers from time to time and the position has been explained to them.

Projects with Foreign Collaboration in India

2234. SHRI P. M. SAYEED:
SHRI GHULAM RASOOL
KOCHACK:
SHRI M. V. CHANDRA-
SHEKHARA MURTHY:

Will the Minister of COMMERCE be pleased to state:

(a) whether STC is also working on projects to be set up in the country with foreign collaboration; and

(b) if so, the achievement so far made?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) and (b) Yes, Sir. A few proposals in this regard are under negotiations.

Tax evaders

2235. SHRI P. M. SAYEED:
SHRI GHULAM RASOOL
KOCHACK:

Will the Minister of FINANCE be pleased to state:

(a) whether major tax payers and tax evaders will be the main target of the Income Tax Department this year;

(b) if so, whether any income tax raids were conducted on the big tax evaders during the last three months, i.e. April, May & June, 1980;

(c) if so, what is the total number of big tax evaders according to the Income Tax Department uptill now;

(d) how many have been so far identified and how many raids were made against them and to what extent big tax evaders were brought to book; and

(e) whether any major policy is being considered through which the tendency of tax evading is discouraged in the country?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANF HAI BAROT): (a) Yes, Sir.

(b) to (d). The Income-tax Department does not maintain any separate list, as such, of 'big' tax evaders.

Search and seizure operations under the Income-tax Act are carried out in all cases, big or small, where the Commissioner of Income-tax/ Director of Inspection in consequence of information in his possession has reason to believe that the person concerned is in possession of any money, bullion or other valuable article or thing which has not been or would not be disclosed, or has omitted or failed to produce such books of account or other documents as required by a summons or a statutory notice or would not produce any books of account or any other documents in response thereto. 316 search and seizure operations were conducted during the month of April, 1980 and 182 operations during May, 1980. During these operations assets of the approximate value of Rs. 119 lakhs and Rs. 98 lakhs respectively, held *prima-facie* to be unaccounted, were seized. The seized materials are under examination. The extent of unaccounted income will be known only when the scrutiny of the seized documents and books is completed, the necessary enquiries are made and parties concerned are also given an opportunity to submit their explanation/clarification. Information for the month of June, 1980 is not available as yet.

(e) The Government propose to deal with the problem of tax evasion